

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
DEPARTMENT OF HEAVY INDUSTRY

LOK SABHA
UNSTARRED QUESTION NO.2994
TO BE ANSWERED ON 21.03.2017

Bharat Stage-VI Norms

2994. SHRI DILIP PATEL:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government is aware that there would be huge economic burden on automobile companies due to implementation of Bharat Stage-VI Norms by 2020;
- (b) if so, the estimates of such economic burden likely to be faced by automobile companies; and
- (c) the steps proposed to be taken by the Government to ease the burden of automobile companies?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND
PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO)**

(a) to (c): Ministry of Road Transport & Highways, vide their notification GSR 889E dated 16.09.2016, has mandated mass emission standard for BS-VI throughout the country with effect from 1st April, 2020 to bring down emission. Society of Indian Automobile Manufacturers (SIAM) has informed that the economic burden for moving to BS-VI emission norms for automobile manufacturers would be very significant as many new technologies would have to be developed and these technologies would have to be used in vehicles for meeting the requirement of BS-VI emission norms.
